

the Steering Committee regularly. The progress reported so far is satisfactory.

Bridge between Consumers and Subsidised Flour Mills

*84. SHRI E. BALANANDAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that actual consumers are not benefited by the subsidy given to the flour mills; and

(b) if so, what measures Government propose for the benefit of the consumers?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (RAO BIRENDRA SINGH): (a) No, Sir.

(b) Does not arise.

Exploratory Fisheries Project

*89. SHRI RASABEHARI BEHERA: Will the Minister of AGRICULTURE be pleased to state whether Government propose to take steps to strengthen the exploratory fisheries project for the survey of deep sea fisheries resources?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Yes Sir, Under the VI Plan the Government propose to further strengthen the Exploratory Fisheries Project.

Implementation of National Rural Employment Scheme in Orissa

*90. SHRI MANMOHAN TUDU: Will the Minister of RURAL RECONSTRUCTION be pleased to lay a statement showing:

(a) the total quantity of wheat allocated and supplied to Orissa Government for the implementation of

National Rural Employment Scheme during 1980-81

(b) whether priority was given in the scheme to the tribal districts of the States; and

(c) if so, the total quantity of wheat allocated and supplied to the tribal and non-tribal districts of Orissa in 1980-81 so far?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): (a) A total quantity of 1,47,760 metric tonnes of foodgrains including the carry-over balance of the previous year has been allocated and re-released under Food for Work/National Rural Employment Programme during 1980-81.

(b) Instructions have been issued to the States to undertake execution of larger number of works in tribal areas and to earmark 10 per cent of the resources under the Programme for investment on works having direct impact on the socio-economic life of scheduled tribes.

(c) Out of 13 districts in the State, three districts, which have large tribal population have been allocated 20,440 M.Ts of foodgrains out of the quantity of 1,00,500 M.Ts given as fresh allotments under Food for Work and National Rural Employment programme during 1980-81 over and above the unutilised balance of 47,260 M.Ts carried over from the previous year.

Implementation of Sardar Sarovar Project on Narmada River

*91. SHRI MADHAVRAO SCINDIA:

SHRI R. P. GAEKWAD:

Will the Minister of IRRIGATION be pleased to state:

(a) whether Government of Madhya Pradesh has raised objections relating to the implementation of the

Sardar Sarovar Project on Narmada River;

(b) if so, the details of the objections raised by that Government; and

(c) the reaction of the Central Government thereto?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION (a) No reference in this regard has been received by the Centre from the Government of Madhya Pradesh.

(b) and (c). Do not arise.

Increase in price of Milk of D.M.S. and Mother Dairy

*92. SHRI KAMLA MISHRA
MADHUKAR:

SHRI PIUS TIRKEY:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Chairman of the National Dairy Development Board has suggested that the price of DMS and Mother Dairy Milk be increased; and

(b) if so, the details thereof and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The Chairman of the Management Committee of the Delhi Milk Scheme who is also the Chairman of the National Dairy Development Board had proposed that the selling price of toned milk sold by the Delhi Milk Scheme may be increased from Rs. 1.80 per litre to Rs. 2.00 per litre. No decision has so far been taken on this proposal.

Matters relating to the Mother Dairy, Delhi are decided by a Management Committee of the National Dairy Development Board and no proposal for increase in the selling

price of its milk is under consideration of Government.

Shortage of cables

*93. SHRI BAPUSAHEB PARULKAR:

SHRI K. LAKKAPPA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether shortage of cables is the main reason for the long waiting list for telephone connections; and

(b) whether it is a fact that State owned cable factories are starved for orders and at the same time cables are being imported from abroad?

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) No, Sir. Shortage of telephone cables is only one among a number of constraints in providing telephone connections on demand.

(b) No, Sir. Capacities of all State-owned telephone cable factories are being fully utilized and only the gap between total requirements and supplies from existing indigenous factories is being bridged by imports.

Procedure and criteria for selection of sportsmen for Asian Games

*94. SHRI JITENDRA PRASAD:
SHRI SATYAGOPAL MISRA:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state the procedure and criteria for selection of sportsmen of all the States and parts of the country to participate in the proposed Asian Games in November, 1982?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): The selection of Indian sportsmen for participation in the Asian Games to be held in November, 1982 in New Delhi is the responsibility of and will be done by the Indian Olympic Association and